

IN THE INCOME TAX APPELLATE TRIBUNAL
“E” BENCH, MUMBAI
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER &
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER

ITA No.7498/Mum/2019

(A.Y: 2010-11)

M/s. SC Sales Agencies 41 Everest Bldg, 6 th Floor, 12 Padam Hill Road, Peddar Road, Mumbai – 400026.	Vs.	ITO 17(3)(2) Aayakar Bhavan, MK Road, Mumbai.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AARFS9700L		
Appellant	..	Respondent

Appellant by :	Withdrawal letter filed on 08.04.2021
Respondent by :	Shri Vijay Kumar Menon, DR

Date of Hearing	17.06.2021
Date of Pronouncement	21.06.2021

आदेश / O R D E R

PER PAVAN KUMAR GADALE JM:

The assessee has filed the appeal against the order of the Commissioner of Income Tax (Appeals)-28, Mumbai, passed u/s. 271(1)(c) and 250 of the Income Tax Act, 1961.

2. At the time hearing, a letter dt 08.04.2021 was filed mentioning that the assessee intend to settle the tax litigation by opting for ‘Vivad se Vishwas Scheme 2020’ (VSVS2020) and filed an application in Form No. 1 & 2

under VSVS Rules 2020. Contra, the Ld. DR has no objections.

3. We heard the Ld. DR and perused the material on record. Since a letter was filed mentioning that the assessee has opted for 'Vivaad se Vishwas Scheme 2020' and received Form-3 from the income tax department. We are of the view that, no purpose will be served in keeping the appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn and the assessee is given liberty to move an application u/s 254(2) of the Act to recall the present order as per provisions of Law.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 21.06.2021

Sd/- (SHAMIM YAHYA) ACCOUNTANT MEMBER	Sd/- (PAVAN KUMAR GADALE) JUDICIAL MEMBER
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Mumbai, Dated 21.06.2021

KRK, PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

1.

(Asst. Registrar)
ITAT, Mumbai